

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD ' A ' BENCH, HYDERABAD.**

**BEFORE SHRI S.S. GODARA, JUDICIAL MEMBER AND
SHRI L. P. SAHU, ACCOUNTANT MEMBER
(Through Virtual Hearing)**

**ITA No.1938/Hyd/2017
(Assessment Year : 2011-12)**

M/s. Deccan Styrips and Tubes Pvt. Ltd.,
(formerly known as DD T Tubes Pvt. Ltd.)
Hyderabad.

PAN AADCD 2560LAppellant.

Dy. Commissioner of Income Tax,
Circle 17(1), Hyderabad. ..Respondent.

Appellant By : Shri A.V.Raghuram.
Respondent By : Shri M Mahidar (D.R)

Date of Hearing : 24.06.2021.
Date of Pronouncement : 24.06.2021.

O R D E R

Per L.P.Sahu, A.M. :

This is an appeal filed by the assessee against the order of Commissioner of Income Tax (Appeals)-5, Hyderabad dt.31.07.2017 passed in case No.0332,0107 & 0109/2016-17/CIT(A)-5 for the Assessment Year 2009-10.

2. At the outset, the ld. authorized representative of the assessee submitted that the assessee do not want to pursue the appeals as the assessee has already filed forms I & II under the 'Direct Tax Vivad

Se Viswas Scheme, 2020' and received Form 3 from the department. Therefore, consequent to the same, the assessee desires to withdraw the appeals before the Tribunal. Hence it was pleaded, that the appeal of the assessee may be treated as withdrawn.

3. The ld. DR conceded to the request of the Ld. AR.

4. After hearing both the parties, according to the request of the assessee and their Ld. AR, we hereby allow the appeal of the assessee to be withdrawn. We also make it clear that the assessee shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeals, if their application with respect to Vivad Se Vishwas Scheme is rejected.

5. In the result, appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on 24th June, 2021.

Sd/-

(S.S. GODARA)
Judicial Member

Sd/-

(L.P. SAHU)
Accountant Member

Hyderabad, Dt.24.06.2021.

* Reddy gp

Copy to :

1.	M/s. Deccan Strips and Tubes Pvt. Ltd., A-23(Part), APIE, Balanagar, Hyderabad-37
2.	DCIT, Circle 17(1), Hyderabad.
3.	Pr. C I T-5, Hyderabad.
4.	CIT(Appeals)- 5, Hyderabad.
5.	DR, ITAT, Hyderabad.
6.	Guard File.

By Order

Sr. Pvt. Secretary, ITAT, Hyderabad.